

ITEM NO.1 Court 9 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 534/2020

BAJAJ ALLIANZ GENERAL INSURANCE COMPANY
PRIVATE LTD.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 132263/2020 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 10-02-2021 This application was called on
for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Ms. Meenakshi Arora, Sr. Adv.
Mr. Siddharth, AOR
Ms. Mamta Meghwal, Adv.
Mr. Amit Kumar Agrawal, Adv.

For Respondent(s) Mr. J.K. Sud, Ld. ASG
Ms. Garima Prashad, Adv.
Mr. Bhuvan Mishra, Adv.
Mr. Navanjay Mahapatra, Adv.
Ms. Sanya Sud, Adv.
Mr. Raj Bahadur Yadav, Adv.
Mr. G.S. Makker, Adv.

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Mr. Sourav Roy, Adv./Dy. Adv. Gen.
Mr. Mahesh Kumar, Adv.
Mr. Suushant Yadav, Adv.
Mr. Prabudh Singh, Adv.
Mr. Leela Dhar Prajapat, Adv.
Ms. Devika Khanna, Adv.
Mrs. V.D. Khanna, Adv.
M/s VMZ Chambers, AOR

Mr. Aniruddha P. Mayee, AOR

Ms. Mahika Varma, Adv.
Mr. Raj Kamal, AOR

Mr. Rahul Chitnis, Adv.
Mr. Sachin Patil, AOR
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR
Ms. Anupama Ng., Adv.
Mr. Karun Sharma, Adv.

Mr. Avijit Mani Tripathi, AOR
Mr. Shaurya Sahay, Adv.
Ms. Tarini K. Nayak, Adv.
Mr. P.S. Negi, Adv.

Mr. Siddhesh Kotwal, Adv.
Mr. Divyansh Tiwari, Adv.
Ms. Ana Upadhyay, Adv.
Ms. Manya Hasija, Adv.
Mr. Nirnimesh Dube, AOR

Mr. Som Raj Choudhury, AOR

Mr. M. Yogesh Kanna, AOR
Mr. RajaRajeshwaran S., Adv.
Mr. Aditya Chadha, Adv.
Mr. Uma Prasuna Bachu, Adv.

Mr. S. Udaya Kumar Sagar, AOR
Ms. Sweena Nair, Adv.

Mr. Chirag M. Shroff, AOR
Ms. Abhilasha Bharti, Adv.
Mr. Sushant Dogra, Adv.

Mr. V.G. Pragasam, AOR
Mr. S. Prabhu Ramasubramanian, Adv.

Ms. K EnatoliSema, Adv.
Mr. Amit Kumar Singh, Adv.

Mr. Pradeep Misra, Adv.
Mr. Suraj Singh, Adv.

Mr. K.V. Jagdishvaran, Adv.
Mrs. G. Indira, AOR

Ms. Priyanka Prakash, Adv.
Ms. Beena Prakash, Adv.
Mr. G. Prakash, AOR

Mr. Ravindra A. Lokhande, Adv.

Dr. Abhishek Atrey, AOR
Ms. Ambika Atrey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We have seen the application and the notes submitted by the petitioner but in the course of proceedings, it has been impressed upon learned senior counsel for the petitioner that this is not what we had in mind when we passed the directions on 18.01.2021 and thus, if the insurance company is interested in the slew of directions, the same be set forth in the manner which we have indicated in the Court failing which we will presume that the insurance Company is not interested.

List the writ petition along with IA 132263/2020 on 24.02.2021.

[ASHA SUNDRIYAL]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)